GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 2964

TO BE ANSWERED ON THE 26TH MARCH, 2025/ CHITRA 5, 1947 (SAKA)

2964 SHRI SAKET GOKHALE:

FACIAL RECOGNITION TECHNOLOGIES

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of agencies/Government departments/institutions that have provided the underlying photo identity database that is being used for the purpose of populating/adding raw data to be used as the base for enabling recognition by Facial Recognition Technologies used by the Delhi Police and Central Armed Police Forces (CAPF); and
- (b) the details of vendors that have been empanelled to provide the hardware and software currently being used by Delhi Police & CAPF for the purpose of facial recognition?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR)

(a) to(b): State Crime Record Bureau (SCRB), Crime Branch, Delhi Police, and other government agencies provides the data of criminals for use in Facial Recognition System (FRS). The selection of a vendor to provide hardware and software follows a structured and transparent tender process, which undergoes periodic reviews to ensure efficiency, security and compliance. The list of vendors is updated regularly to address emerging requirements.
